

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00103/2021 in & OA/310/00209/2021

Dated Friday the 5th day of March Two Thousand Twenty One

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)

(Through Video Conferencing)

M.Karuppasamy, Age 57, S/o. Moohhan,
No. 1/7, Agraaharam East Theppam,
Chinthamani, Puliyangudi Post,
Kadayanallur Taluk,
Tirunelveli Dist, Pin 627855.

....Applicant/Applicant

By Advocate M/s. R. Malaichamy

Vs

1.Union of India,
rep by the Director of Postal Services,
O/o. The Postmaster General,
Southern Region (TN),
Madurai 625002.

2.The Senior Superintendent of Post Offices,
Kovilpatti Division,
Kovilpatti 628501.Respondents/Respondents

By Advocate Mr. Su. Srinivasan, SCGSC

ORAL ORDER**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

This OA is filed seeking following reliefs:

"i. To direct the 1st respondent to pass an order on the appeal dated 19.01.2021 of the applicant at the earliest;

ii. To pass such further orders as this Hon'ble Tribunal may deem fit and proper."

2. Heard Mr. T. Ashok Raj, counsel for the applicant & Mr. Su. Srinivasan, SCGSC appearing for the respondents on advance notice.

3. For the reasons stated and in the interest of justice, MA 103/2021 is allowed.

4. As the reliefs prayed for in this OA is limited, without going into the merits of the case, this OA is disposed of with a direction to the concerned appellate authority to consider and dispose of the appeal dt. 19.01.2021 by a reasoned and speaking order as per law within a period of three months from the date of receipt of a copy of this order.

5. OA is disposed of at the admission stage. No costs.

(C.V.Sankar)
Member(A)

(S.N.Terdal)
Member(J)

05.03.2021

SKSI